

(b) The survey for Nizamabad-Ramagundam line has been completed. It has, however, not been possible to take up the project on account of financial constraints.

Restructuring of pay scales of the train controllers

*701. SHRIMATI NOORJEHAN RAZACK; Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from train controllers for restructuring their pay scales; and

(b) if so, what action Government propose to take in the matter?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) In view of the comparatively higher replacement scales of pay already allowed to this category of staff by the Third Pay Commission, resulting in a substantial improvement in their prospects of advancement, no restructuring of their cadre has been proposed.

Licence for bookstalls at the railway stations

*702. SHRI SAWAISINGH SISODIA:

SHRIMATI HAMIDA HABIBULLAH:

SHRI PRAKASH MEHROTRA:

SHRI BHIM RAJ:

SHRI GURUDEV GUPTA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have reserved any quota of licences for running book-stalls at railway stations to persons belonging to the Scheduled Castes and Scheduled Tribes, ex-servicemen and unemployed graduates;

(b) if so, what are the details of such licences given since March/April 1977?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). A Statement is laid on the Table of the Sabha.

Statement

Licence for bookstalls at the Railway Stations

(a) As per extant policy of the Government, bookstalls at railway station premises are to be allotted only to individual unemployed graduates, their co-operatives/Associations/Partnerships and the Cooperative Societies of actual workers/vendors attached to bookstalls at railway stations. Besides, philanthropic/charitable organisations are also allotted nookstalls for sale of their own publications and similar publications of other philanthropic/religious/charitable institutions. Though no quota of bookstalls has been reserved exclusively for persons belonging to Scheduled Castes/Scheduled Tribes and ex-Servicemen, their cases are viewed sympathetically.

(b) Since March 1977, 41 bookstalls at railway stations have been allotted to unemployed graduates.

Judicial powers to the Village Panchayats

*703. SHRI SHIVA CHANDRA JHA; Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are planning to give more judicial powers to the Village Panchayats; and

(b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) The Government of India have set up a Committee headed by Shri Asoka Mehta to enquire into the working of